Retrenchment in Foreign Oil Companies

*54. Dr. Ranen Sen; Shri Indrajit Gupta; Shri P. C. Borooah; Shri S. C. Samanta;

Shri Subodh Hansda: Shri M. L. Dwivedi:

Shri Maheswar Naik:

Shri Warior:

Shri Vasudevan Nair:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that surge number of people have been retrenched by the Private Oil Companies in Cochin;
- (b) whether the Ministry of Labour and Employment have asked the Petroleum Ministry to absorb them in the I.O.C. installations; and
 - (c) if so, the result thereof?

The Minister of Petrolcum and Chemicals (Shri Alagesan): (a) No, Sir.

(b) and (c). Do not arise.

Report of the Education Commission *55. Shri Madhu Limaye: Shri Kishen Pattnayak: Dr. Ram Manohar Lohia: Shri H. C. Linga Reddy: Shri P. R. Chakraverti: Shrimati Savitri Nigam: Shri Vishwa Nath Pandey: Shri Bibhuti Mishra: Shri K. N. Tiwary: Shri Basappa: Shri Ram Sewak Yadav: Shri Yashpal Singh: Shri Bagri: Shri Firodia: Shri M. L. Dwivedi: Shri Subodh Hansda: Shri Bhagwat Jha Azad: Shri S. C. Samanta: Dr. M. M. Das: Shri P. C. Borooah; Shri Hukam Chand Kachhavaiya: Shri Bade: Shri Vishram Prasad:

Shri Vasudevan Nair: Shri Warior: Shri Hari Vishnu Kamath: Shri Surendranath Dwivedy: Shri Hem Barua: shri R. Barua: Dr. L. M. Singhvi: Shri Prakash Vir Shastri: Shri R. S. Pandey: Shri Surendra Pal Singh: Shri Kolla Venkaiah: Shrimati Renuka Ray: Shri Mohan Swarup: Shri Sivamurthi Swamy: Shri Maheswar Naik: Shri D. D. Puri: Shri Indrajit Gupta: Shri Man Sinh P. Patel:

Written Answers

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 839 on the 7th September, 1966 and state:

- (a) whether Government have since taken a decision on the report of the Education Commission:
- (b) the schemes/recommendations which will be implemented during the Fourth Plan period on a priority basis; and
- (c) whether Government are likely to recommend increase in the emoluments of primary teachers, especially science and mathematics teachers?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The Government is actively examining Report of the Education Commission. A special cell has been set up for the purpose in the Ministry of Education. Similar cells have also been set up in the Education Departments in all States. The views of the State Governments as also universities are expected by the end of November and thereafter the Report will be considered in a special meeting of the Central Advisory Board of Education, which will be held at New Delhi on 20th and 21st December, 1966. The Government will take decisions after this meeting.

The Education Panel of the Planning Commission considered the Report in September last and broadly approved its recomendations. Some readjustments of allocations for different schemes included in the Education Plan are proposed to be carried out in the light of the advice given by the Panel.

recommendations made by the Commission with regard to the Central sector are being treated separately and are being examined in the Ministry of Education. commendations for the Central sector in Teacher Education have already been approved and implementation has started. It is proposed to make some ad hoc provision in the annual plan for 1967-68, both at the Centre and in the States, for implementing the accepted recommendations of the Education Commission. This will facilitate quick implementation after the meeting of the Central Advisory Board of Education in December.

(c) Proposals of the Commission regarding salary scales of teachers have been referred to State Governments and are under their examination.

Espionage Case Enquiry

*56. Shri P. C. Borooah: Shri Vishwa Nath Pandey: Shri H. C. Linga Reddy: Shri Bhagwat Jha Asad: Shri S. C. Samanta: Shri M. L. Dwivedi: Shri Subodh Hansda: Dr. M. M. Das: Shri Hari Vishnu Kamath: Shri Surendranath Dwivedy: Shri Hem Barua: Shri Hukam Chand Kachhavaiva: Shri Bade: Shri Vishram Prasad; Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

- (a) the progress made in the inquires and investigation relating to the allged espionage case by the A.I.C.C. officials; and
- (b) the result of the investigations so far?

The Minister of Home Affairs (Shri Nanda): (a) and (b). The case against Mohit Chowdhury, in which am employee of the A.I.C.C. is also involved has since been taken over by the C.B.I. The investigation of the case is in progress.

Adult Literacy

*57. Shri Ram Sewak Yadav:
Shri Yashpal Singh:
Shri Bagri:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Dr. M. M. Das:
Shri P. R. Chakraverti:
Shri H. C. Linga Reddy:

Will the Minister of Education be pleased to state:

- (a) whether Dr. V. K. R. V. Rao, a Member of the Planning Commission, has stated that the adult literacy programme has not been taken seriously all these years by Government;
- (b) whether the Prime Minister has also stated in this regard that Government propose to end illiteracy by the end of 1967; and
- (c) if so, the steps taken in this regard?

The Minister of Education (Shri M. C. Chagla): (a) to (c). No such statements appear to have been made by the Prime Minister or Dr. V. K. R. V. Rao, Member Planning Commission. However, it is proposed to allocate the sum of Rs. 64 crores in the Fourth Plan for Adult Literacy Programmes.

Shri J. P. Narayan's Statement re Sheikh Abdullah

*58. Shri P. R. Chakraverti:
Shri H. C. Linga Reddy:
Dr. M. M. Das:
Shri Bhagwat Jha Asad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Kulla Venkaiah:
Shri Hem Barua: